

Sixteenth Loksabha

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Title: Issue regarding appointment of Judge in Supreme Court.

SHRI K.C. VENUGOPAL (ALAPPUZHA): I have already given an adjournment motion today.

HON. SPEAKER: You should have some patience also. I know this is an important issue. Everybody has an important issue.

SHRI K.C. VENUGOPAL: I have also given an adjournment motion.

HON. SPEAKER: That does not mean that you should be given first priority.

SHRI K.C. VENUGOPAL: Last week, when we discussed the Commercial Tax (Amendment) Law, entire august House had a feeling that the Parliament is supreme. The Supreme Court cannot dictate the Parliament. We all have the same voice. But what happened today is that the entire national media has projected one issue. Some of the Supreme Court Judges are also approaching the Chief Justice of India regarding appointment of a judge in the Supreme Court.

As we know the seniority of the Supreme Court Judge who is appointed on the same day is decided by the President by issuing the warrant of appointment by the Government.

One of the Judges has been appointed and, actually, the Collegium has recommended his name four months before. The Government did not give its assent for his appointment. What was he guilty for? We parliamentarians would like to know as to what was his fault. As per the recommendations of the Collegium, he is one of the honest, efficient and eligible judges. But the recommendations of the Collegium had been rejected by the Government. Then, again, the Collegium recommended the same name.

If you point one finger at the Judiciary for independence, you should know that four other fingers are also pointed at the Government. Now, what is happening? The Government's independence is being questioned. In every appointment of the Judges, the Government wants its own ways. That is what the issue is. The entire country is watching what is happening in the Supreme Court. The Judges are in a different mood. They are against the Chief Justice of India. The system is not there in this country. Why is it happening day by day? It is happening because of the attitude of the Government. What has the Judge been appointed in the last? This is the question. The whole national media has projected this. I have the report. I am seeking a clarification from the Government, Madam Speaker. It should not be allowed.

HON. SPEAKER:

Adv. Joice George,

Shri M. B. Rajesh,

Shri Innocent,

Shri Rabindra Kumar Jena,

Shri Rajeev Satav,

Dr. P.K. Biju,

Shrimati P.K. Shreemathi Teacher and

Shri Dhananjay Mahadik are permitted to associate with the issue raised by Shri K. C. Venugopal.